

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.342/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AKONA ENGINEERING PVT LTD V/S M/S R K CONSTRUCTIONS (INDIA) PVT LTD
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 27th May, 2024.

**-Sd-
(Court Officer)**

24th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*